



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 18th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
50 WP(C)/5232/2017 FIXED	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRS.A VERMA SC, FINANCE DEPTT. MR.B AHMED
51 WP(C)/5929/2023 FIXED	KHAIRUN NESSA MOZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI	SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 18/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
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18)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
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20)	MR. M K DAS	18-03-2024	To	19-03-2024
21)	MS B DEVI	18-03-2024	To	20-03-2024
22)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



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[For Monday, 18th March 2024]

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	WP(C)/1581/2024 B/O	M/S KALAPAHAR INDANE GAS AGENCY Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
43	WP(C)/1582/2024 B/O	M/S HELLO INDANE GRAMIN VITRAK Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
44	WP(C)/1583/2024 B/O	M/S INDHAN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
21	Mat.App./22/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. K BHATTACHARJEE MS B TALUKDAR	
22	I.A.(CrI.)/916/2023 WITH OFFICE NOTE, LCR 9 FILES, P.B.-2, B/O in CrI.A./368/2023 WITH CrI.A./368/2023	YOU SUCHIANG KHASIA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	
		YOU SUCHIANG KHASIA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R PATHAK AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
93	I.A.(Civil)/866/2024 (CONNECTED WITH ITEM NO.10 IN THE DAILY CAUSE LIST), B/O in WP(C)/1321/2024	HIRANYA KUMAR DAS Versus SHYAMANTA KUMAR BARUAH AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. M DAS
ADMISSION				
94	WP(C)/2762/2023 B/O	MD. NURUL AMIN Versus STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	GA, ASSAM
95	WP(C)/6852/2023 FIXED	TRAILOKYA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
96	WITH WP(C)/5729/2023	TRAILOKYA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, SSA
HEARING				
97	WP(C)/4135/2014 FIXED	KHAGENDRA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MS.A HUSSAIN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEV. DEPT.) MR.B CHETRI SC, FINANCE

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 5]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/6332/2012	BORNALI SAIKIA Versus STATE BANK OF INDIA and ORS.	MR.P J SAIKIA MR.K BARUAH MS.K SAIKIA	MR.S S SHARMA MR.R SHARMA
2	WP(C)/2102/2015	SRI DEBASHISH ROY Versus THE UNITED BANK OF INDIA and 4 ORS	MR.A CHETRY MR.H K DAS MS.P DUTTA PETITIONER IN PERSON	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA MR.M C KAKOTI(R-1 to 4)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
60	Bail Appln./267/2024 WITH CASE RECORD(SCANNED COPY), B/O	FAZAR ALI @ FAJAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. J ALOM SK	PP, ASSAM
MOTION				
61	Bail Appln./723/2024 OFFICE NOTE, FIXED	SRI BHAVESH SHARMA Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	CRP(IO)/41/2023 FIXED	M/S GABHARU ENTERPRISE AND 2 ORS Versus THE RECOVERY OFFICER AND 2 ORS	MR. D DAS SR. ADV MR. I DAS MS S SHARMA	MR. S DUTTA (R-2,3) MR. B SHARMA (R- 2,3) MR. H DAS (R- 2,3)
49	WP(C)/4888/2023 FIXED, (AT 2:00 PM)	ASSAM (BHOELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	WITH I.A.(Civil)/3141/2023 in WP(C)/4888/2023	ASSAM (BHOELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	AB/660/2024 FIXED	PARBIN SULTANA AND ANR. Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./628/2024 FIXED	MD. DEYARUL HOQUE Versus THE STATE OF ASSAM	MR. S M MOLLAH MR KUTUB ALI	PP, ASSAM
BAIL HEARING				
56	AB/487/2024 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
ORDERS				
57	I.A.(CrI.)/1242/2023 FIXED in CrI.Rev.P./473/2023 WITH CrI.Rev.P./473/2023	ASARUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MS. G BORAH	PP, ASSAM
		ASARUDDIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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22)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024



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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 18th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS, IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
50	WP(C)/1563/2024 B/O	IKBAL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	SC, HEALTH
<u>ADMISSION</u>				
51	WP(C)/7473/2023 FIXED	M.S. DUROPLY INDUSTRIES LIMITED (FORMERLY KNOWN AS M/S SARADA PLYWOOD INDUSTRIES LTD.) Versus THE UNION OF INDIA AND 4 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST
<u>ORDERS</u>				
52	WP(C)/5292/2020 WITH OFFICE NOTE, B/O	KAMAL KISHORE KANOO Versus THE UNION OF INDIA AND 3 ORS	MR G CHOUDHURY MR K K GOSWAMI MS S KAUSHIK	GA, ASSAM MR P KATAKI (R5) MRS R BEGUM (R5) MS S BARPUJARI (R5) ASSTT.S.G.I.
53	WP(C)/792/2024 FIXED	SUSHILA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GMC
54	WP(C)/872/2024 FIXED	ASSAM GRAMIN VIKASH BANK Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

36	I.A.(Civil)/3777/2017 B/O in MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MS.S DAS	MS. M SAIKIA MR. T SK (OP5) MS. P BORTHAKUR
	WITH MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MR. T SK (OP5) MS. P BORTHAKUR (R2)

HEARING

37	MFA/87/2018 WITH LCR, B/O	SMTI ASIEA KHATUN @ BEWA Versus UNION OF INDIA	MR. M DUTTA MS. M BARMAN MS. D GHOSH MR. M ISLAM MS. S SAIKIA	MR. B SARMAH MR G GOSWAMI SC, NF RLY
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

61	FAO/17/2024 WITH OFFICE NOTE, FIXED	AMAR BARUAH Versus DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY
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WITH

[I.A.\(Civil\)/670/2024](#)
in FAO/17/2024

	AMAR BARUAH Versus DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY
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ORDERS

62	WP(C)/845/2023 FIXED	PABITRA BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S PARVEEN MR. N BARUAH	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	AB/732/2024 B/O	ABDUS SUFAN LASKAR @ ABDUL SUFAN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
ADMISSION				
48	Tr.P.(CrI.)/20/2022 FIXED	PRABHAT RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	MD. A SAHAD (r-2,3,4) MR. M H ALI (r-2,3,4) PP, ASSAM

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